

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 297 -2020

Sea View Resort,
Thr. Proprietor,
Denis Britto

..... Petitioner

V e r s u s

The State of Goa and ors.

..... Respondents

Mr. Nigel Fernandes, Advocate for the Petitioner.

Ms. Sapna Mordekar, Addl. Government Advocate for Respondent nos.1 to 5.

Mr. S. M. Walwaikar, Advocate for Respondent no.6.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 29th October, 2020.****ORDER:**

The third respondent has just been brought on record.

2. The learned counsel for the third respondent insists that the petitioners should make him a party even before the NGT.
3. The learned counsel for the petitioner agrees for this proposal. At any rate, the learned Senior Counsel further assures the Court that the petitioner is making all efforts to have the matter heard by the NGT at the earliest.
4. Post the matter on 26/11/2020.
5. In the meanwhile, the interim protection granted earlier to continue.

DAMA SESHADRI NAIDU, J.

AP/-